

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/6734/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 16th December, 2021.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/9696, dtd. 15.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 along with station leave permission from the morning of 13.12.2021 till the morning of 14.12.2021**, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/6735/A, dated 16.12.2021

Copy to:-

1. The Project Manager, Gauhati High Court.


16/12/21
JT.REGISTRAR (VIGILANCE)
Pda